

desh for the location of a Sainik School at Ujjain. A proposal for opening a Sainik School has first to be sponsored by the State Government before it can be considered.

SHRI R. S. KHANDEKAR: May I know, sir, when the decision of opening the Sainik School will be taken?

SHRI D. R. CHAVAN: As I mentioned, the initiative has to be taken by the State Government. All will depend upon the State Government, whether they want to establish a Sainik School there or not.

श्री विमल कुमार मन्नालालजी चौरङ्गिया :
क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि मध्य प्रदेश सरकार ने इस सम्बन्ध में कोई लिखा पढ़ी की अथवा नहीं ?

श्री डॉ० आर० चव्हाण : अभी इस सम्बन्ध में लिखा पढ़ी नहीं हुई है । इस बारे में उनका क्या रिप्लेशन है और उनकी क्या राय है, वह देख रहे हैं ।

SHRI R. S. KHANDEKAR: Apart from this building, may I know, Sir, whether any land has been given to the Madhya Pradesh Government for this purpose?

SHRI D. R. CHAVAN: The entire initial cost of land, building and non-recurring expenditure has got to be incurred by the State Government.

MILITARY PERSONNEL STILL IN CHINESE HANDS

TSHRI A. D. MANI: | SHRI P. L. KUREEL
URF *74. J TALIB:

| SHRI BANSI LAI, SHRI J.
H. JOSHI:

Will the Minister of DEFENCE be pleased to state:

fThe question was actually asked on the floor of the House by Shri A. D. Mani.

(a) the number of military personnel who are still to be released by China; and

(b) whether any information had been received by Government about the state of health and safety of those still in Chinese hands?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN) : (a) All our military personnel who the Chinese Government had announced were in their custody have returned.

(b) Does not arise.

SHRI A. D. MANI: May I know, Sir, whether our Indian Charge-d'affaires in Peking was allowed to see any of these prisoners when they were in custody? Did he make any request? Was the request accepted or rejected?

SHRI Y. B. CHAVAN: Will the hon. Member repeat his question?

SHRI A. D. MANI: Did the Indian Charge-d'affaires in Peking make any request with the Chinese Government that he might be allowed to see the Indian prisoners when they were in custody to enquire about their safety and health? Was the request accepted or rejected?

SHRI Y. B. CHAVAN: I do not think we made any request like that.

SHRI A. D. MANI: I should like to ask the Government whether it is a fact that 27 officers of the Indian Army were detached from their men and paraded in the cities of China? What kind of protest did the Government lodge against this disgraceful behaviour on the part of the Chinese Government? Did they ask the Indian Charge-d'affaires to boycott all social parties organised by the Chinese Government?

SHRI Y. B. CHAVAN: We did lodge our protest about it. The 27 officers were certainly unwilling to go. It seemed for propaganda purposes they paraded them in the country. What could be done about it?

SHRI A. B. VAJPAYEE: May I know, Sir, whether it is a fact that our Army personnel while in custody were subjected to a process of brain-washing? Whether it has been confirmed?

• SHRI Y. B. CHAVAN: There may be some element of propaganda done with them in the form of some discussions held with them about territory. But I do not think there is much effect on our personnel.

SHRI A. D. MANI: Am I to understand that the Indian Officers who have since been released have told the Government that they were very well looked after in China and that they have nothing to complain about the attitude of the Chinese Government?

SHRI Y. B. CHAVAN: The general impression, after having made all the enquiries, is that they were not badly treated, but certainly there were certain instances where it was said that in order to influence them some maltreatment was also given. Such instances also have come to our notice.

SHRI N. C. KASLIWAL: Sir, the hon. Deputy Minister said that all our military personnel had been released. May I know, Sir, whether the Government are in a position to state what was the total number of dead or killed or missing?

SHRI Y. B. CHAVAN: Yes, certainly I can give some information on this question. Sir, killed, including those who died immediately after repatriation or while in captivity with the Chinese or whose dead bodies were found in the battle-field and were identified as such, their number is 1,316 Army personnel and Assam Rifles 47. The total comes to 1,363. But still there are missing and unaccount-

ed: Army personnel 771 and personnel of Assam Rifles General Reserve Engineering Force 123. That total comes to 894.

SHRI B. K. P. SINHA: May I know, Sir, if brain washing consisted only in ideological propaganda or on numerous occasions they suggested to our Army personnel in captivity that large chunks of territory in Ladakh, the middle sector and N.E.F.A. rightly belonged to the Chinese and that their claim was valid?

SHRI Y. B. CHAVAN: They certainly tried to have some discussion on the question of the merits of the border dispute between India and China and during the discussions they might have put these points also.

SHRI FARIDUL HAQ ANSARI: May I remind the hon. Defence Minister that some time back on the floor of this House he admitted that our prisoners were not properly treated? May I know, Sir, the difference between "not properly treated" and "not badly treated"?

SHRI Y. B. CHAVAN: I have never said, Sir, that they were not properly treated. I never made that statement.

चीन द्वारा भारतीय वायु सीमा का अतिक्रमण

{ श्री राम सहाय :
*७५. श्री रमेशचन्द्र शर्करा राव खंडेकर†

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे :

(क) चीन ने जब से अपना स्वतः का युद्ध विराम घोषित किया है, तब से उसने भारतीय वायु सीमा का कितनी बार अतिक्रमण किया है ; और

(ख) इस सम्बन्ध में भारत ने जो विरोध पत्र भेजे उनका क्या परिणाम निकला ?

†The question was actually asked on the floor of the House by Shri V M. Chordia.